

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. 57(ND)/2016**

**IN THE MATTER OF:**

Mrs. Reena Ahluwalia & Ors.	....	Applicants/petitioners
v.		
M/s. Suntime Energy Ltd. & Ors.	....	Respondents

**Order under Section 397/398 of the Companies Act**

**Order delivered on 01.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s):-                      Mr. Arun Saxena and Ms. Nalini, Advocates**

**For the Respondent(s):-                      Mr. Pervinder, Advocate**

**ORDER**

For order, see C.P. 40(ND)/2012.